

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-128/2007/13436/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 21<sup>st</sup> December, 2022.

Sub: **Casual leave with headquarter leave permission.**

Ref:- Your letter No. DJ.XII-2/2022/6206/E, dtd. 15.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days of casual leave on 22.12.2022 & 23.12.2022 along with station leave permission from the morning of 22.12.2022 till the morning of 02.01.2023.** The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

Memo NO.**HC.VII-128/2007/13437/A**, dated , 21-12-2022  
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**